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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 619/241/HDB/2019
NAME OF THE COMPANY	SRP Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Proddaturi Malathi
NAME OF THE RESPONDENT(S)	SRP Logistics Pvt Ltd & 2 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. VIKAS REDDY	PCS	cs@surreddy.in 9542809	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. CHIDAMBARAM ^{R-1}	PCS	9849056652	

ORDER

PCS for Petitioner present. PCS Shri S. Chidambaram undertakes to file memo of appearance for Respondent No.1.

For filing memo of appearance, reply/counter, list the matter on 25.10.2019. Meanwhile issue notices to Respondent No.2 & 3. PCS to collect notice, serve on Respondents 2 & 3 and file proof of service.

In any event, if R-1 Company proposes to sell immovable property of the Company, it is open for the Petitioner to approach the Tribunal and seek appropriate relief in the meantime.

Member (T)

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Member (J)